

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2965
ANSWERED ON:13.12.2006
PHUKAN COMMISSION REPORT ON TEHELKA
Fernandes Shri George

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Government has received the final report of the Phukan Commission on Tehelka;
- (b) if so, the details thereof including the date on which it was received;
- (c) the main features of the report; and
- (d) the time by which the report will be placed before the House as required under the Law?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (d): The Part Report of the Phukan Commission received by the Government on 4-2-2004 has been laid on both Houses of Parliament on 13-5-2005.